GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

RAJYA SABHA UNSTARRED QUESTION NO. 365 TO BE ANSWERED ON 04th FEBRUARY, 2022

SIGNING OF BENEFICIAL FTAS

365 SHRI IRANNA KADADI:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether any changes are being made to the FTAs being signed subsequent to the suggestions being made by the Parliamentary Standing Committee on Commerce in its report "Augmenting Infrastructure Facilities to Boost Exports";
- (b) if so, the details thereof, if not, the reasons therefor;
- (c) the details of how the subsequent FTAs are projected to be beneficial to domestic market, especially exporters; and
- (d) the details of any other changes being stipulated for improving foreign trade of the country under SEZs, State/ Union Territory-wise, especially for State of Karnataka?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

- (a), (b) & (c): The Government is negotiating FTAs with leading trade partners keeping the recommendations of Parliamentary Standing Committee on Commerce in mind. These FTAs would benefit the domestic industry through competitive access to inputs and the exporters through enhanced market access in the partner country.
- (d): Changes aimed at improving foreign trade including those pertaining to SEZs are notified by the Government from time to time.
